

## Insolvency and Bankruptcy Board of India



No. IBBI/PR/2022/30  
5<sup>th</sup> July, 2022

### Press Release

#### **Shri Jayanti Prasad takes charge as Whole-time Member of Insolvency and Bankruptcy Board of India**

Shri Jayanti Prasad took charge as Whole-time Member of Insolvency and Bankruptcy Board of India in New Delhi today.

Shri Jayanti Prasad, a 1986 batch Indian Audit and Accounts Service officer, superannuated as Deputy Comptroller & Auditor General (Human Resources and International Relations). Before joining IBBI, he had accomplished thirty-five years of experience in the civil services, national and international assignments, having held key positions within the Office of Comptroller and Auditor General of India and in the United Nations (UN). He was the Chief Auditor at the UN for six years, serving at diverse locations like Somalia, Kenya, Geneva, Angola, Iraq, New York etc. He also served as the Custodian under The Special Court (TORTS) Act, 1992 in the Department of Financial Services, Ministry of Finance, Government of India.

Shri Jayanti Prasad holds a Masters of Science degree in the subject of Physics from the University of Lucknow. He has been awarded numerous awards for academic excellence including award of Gold Medals from the Governor of Uttar Pradesh and the Hon'ble Prime Minister of India for topping at Graduate and Post Graduate levels. He has also been awarded by the UN in recognition of contributions as Chief Auditor for the Oil for Food Program resulting in significant impact and cost savings to the UN. In addition to being an officer of the Indian Audit and Accounts Service, he holds membership of Institute of Public Auditors of India.

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